GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3120 TO BE ANSWERED ON $5^{\rm TH}$ JANUARY, 2018

OBESITY AMONG CHILDREN

3120. SHRI B.N. CHANDRAPPA: SHRI RAJENDRA AGRAWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is taking any measures to put in place an effective public health policy to tackle obesity and under weight among children and if so, the details thereof;
- (b) whether violations of regulations of food industry by some food companies, soft drink companies and agrochemical manufacturers have come to the notice of the Government;
- (c) if so, the details of such incidents reported during the last three years in the country, yearwise; and
- (d) whether the Government has taken any stringent actions against the agencies which violated the rules and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a): Government has recently approved National Nutrition Mission (NNM) under Ministry of Women and Child Development (MoWCD) with the objective to implement various activities to comprehensively tackle underweight among children in the country. The salient points on NNM includes Information Technology based real time monitoring of underweight children, ID/name based tracking of severely underweight children and integration of nutritional status monitoring with health monitoring system.

To address the issue of High Fat, Sugar and Salt (HFSS) in food and associated health risks, Food Safety and Standards Authority of India (FSSAI) constituted an Expert Group. The Report of the Expert Group, with its gist, has been uploaded on FSSAI website: http://www.fssai.gov.in/home/food-standards/Advisories---Orders.html

Further, to help consumers make an informed choice, FSSAI has decided to revise its labelling regulations to include mandatory declaration of total fat, added sugar, salt, trans fat and energy per serving along with its contribution to Recommended Dietary Allowance(RDA) on front of pack label.

(b) to (d): Responsibility for enforcement of provisions of Food Safety and Standards Act,2006 and Rules and Regulations made thereunder which, inter-alia, include standards for food products, additives, microbiological standards, packaging and labelling norms etc. are primarily rests with the Food Safety Departments of the State/Union Territory Governments.

Regular surveillance, monitoring, inspection and random sampling of food products, are undertaken by the officials of Food Safety Departments of the respective States/ UTs to check that they comply with the standards laid down under Food Safety and Standards Act, 2006, and the rules and regulations made thereunder. In cases where the food samples are found to be non-conforming, recourse is taken to penal provisions under Chapter IX of the Food Safety and Standards Act, 2006.

Details of the samples collected, found non-conforming and action taken during the last three years are given in Annexures I,II and III .

Annexure-I

								Alliexule-i
Annual Public Laboratory Testing Report for the year 2014-2015								
Sr.	Sr. Name of the Total No. No. of No. of Samples No. of Cases No. of Convictions/ Pena							
No.	State/ U.T.	of	Samples	found	Launched		No. of Convictions/ Lenathes	
	Grate, Gri	samples	Analysed	adulterated				
		received	7	and	Criminal	Civil	Convictions	Penalties/
				Misbranded				Amount raised
								in Rupees
1.	A & N Islands	17	16	4	0	0	0	14/ Rs.4,55,000
2.	Andhra	2788	2788	290	338	78	0	Rs.51,63,020
	Pradesh							
3.	Arunachal	292	258	29	2	14		7
	Pradesh	505	505	7.4	00	00	0	D 70 000
4.	Assam	595	595	74	28	32	8	Rs. 70,000
5.	Bihar	1763	1320	7	_	16		5/ Rs. 38,000
6.	Chandigarh	102	102	5	5			Rs. 1,50,000
7.	Chhattisgarh	540	540	195	0	0	0	17
8.	Dadra & N.H	9	2	Samples are anal	ysed by Guja		boratory	
9.	Daman & Diu	65	65	3		3		3/ Rs.30,000
10.	Delhi	1484	1484	151	_			
11.	Goa	798	800	81	1	4	4	Rs. 4,35,000
12.	Gujarat	11981	11700	1243	37	464	30	178/Rs.56,13,50
							_	0
13.	Haryana	2261	2261	222	14	247	6	Rs.3459808
14.	Himachal	796	725	461	34	42	18	Rs.8,88,500
	Pradesh							
15.	Jammu &	2592	2462	621	17	401	243	Rs.19,76,600
	Kashmir							
16.	Jharkhand	716	509	112	41	24		
17.	Karnataka	2154	2107	311	56			42
18.	Kerala	3085	2735	464	41	161	0	280/
								Rs.72,39,700
19.	Lakshadweep							
20.	Madhya	9532	9131	1412	127	716	418	418/
	Pradesh							Rs.43,28,000
21.	Maharashtra	8663	6985	1162	869	1426	75	Rs.1,65,41,499
22.	Manipur							
23.	Meghalaya	47	34	4	0	4	2	1/ Rs.10,000
24.	Mizoram							
25.	Nagaland	83	83	11	0	0	0	0
26.	Odisha	544	544	112	0	1		1
27.	Puducherry	1946	1946	39	0	0	0	0
28.	Punjab	8053	7860	1458	846		82	
29.	Rajasthan	3132	3031	747	158	222	116	Rs. 8,45,500
30.	Sikkim							
31.	Tamil Nadu	2939	2873	1047	64	486	203	Rs.34,99,700
32.	Telangana	363	312	32	4	24	11	10/
								Rs.17,57,100
33.	Tripura	933	933	2	0	0	0	0
34.	Uttar Pradesh	14173	9605	4119		3489	186	1738/
								Rs.5,98,08,106
35.	Uttarakhand	1971	1356	233	5	117	0	80/Rs.5,06,489
36.	West Bengal	120	120	65	0	17	0	1/Rs. 30,000
	Total:	84537	75282	14716	2687	7988	1402	2795/
	coo. Ctotoo /LIT							Rs.11,28,45,522

Source: States/UTs

Annexure-II

	<u>Annexure-II</u>									
		Annual	Public Laborate	ory Testing Repor	t for the yea	r 2015-201	6			
Sr.	Name of the	Total No.	No. of	No. of	No. of (No. of Convictions/ Penalties			
No	State/ U.T.	of	Samples	Samples	Launched					
		samples	Analysed	found	Criminal	Civil	Convictio	Penalties/		
		received		adulterated	Criminal	CIVII		Amount raised		
				and			ns	in Rupees		
				Misbranded				•		
1.	A & N Islands	156	156	25	0	0	0	Rs. 2,71,000		
2.	Andhra Pradesh	4860	4860	870	194	347	4	83/ Rs. 52,15,000		
3.	Arunachal	290	290	30	0	28	0	5/ Rs. 15,000		
	Pradesh									
4.	Assam	503	503	72	10	80	2	4		
5.	Bihar	2032	1447	35	0	93	0	4/ RS. 20,000		
6.	Chandigarh	206	206	15		15	0	Rs. 10,52,000		
7.	Chhattisgarh	1026	1026	298	3	17	0	Rs. 85,000		
8.	Dadra & N.H	65	65	5	0	2	0	0		
9.	Daman & Diu	106	106	11	0	11	0	0		
10.	Delhi	1472	1472	239	149	0	0	Rs. 44,82,500		
11.	Goa	1132 15115	1155	72	30	4	1	1/ Rs. 5,000		
12.	Gujarat	15115	14891	1242	30	507	I	182/ Rs. 1,90,05,906		
13.	•	2121	2063	180	7	149	0	1,90,05,906 111/ Rs.		
13.	Haryana	Z1Z1	2003	100	/	147	U	27,43,600		
14.	Himachal Pradesh	415	390	53	22	12	25	Rs. 9,50,000		
15.	Jammu & Kashmir	1354	1215	334	1	335	215	Rs. 22,14,400		
16.	Jharkhand	1334	1210	334	1	333	213	13. 22,14,400		
17.	Karnataka	2894	2340	433		58	0	Rs. 4,36,000		
18.		2364	2196	459	138	246	17	44 / Rs.		
. 0.	Kerala		,0	,		2.0	'	66,33,500		
19.	Lakshadweep							0		
20.		10035	9994	1311	82	879	36	447/ Rs.		
	Madhya Pradesh							4,48,26,000		
21.	Maharashtra	8841	8066	2195	190	418	24	186/Rs.		
	iviai iai a511l1 ă							59,16,053		
22.	Manipur	67	67	0	0	8	8	8/ Rs. 1,64,000		
23.	Meghalaya	124	87	4	0	0	0	0		
24.	Mizoram	24	17	4	0	0	0	0		
25.	Nagaland	187	187	76		32	20	20/ Rs. 10,000		
26.	Odisha	211	211	61	_	2		1		
27.	Puducherry	827	827	11	0	1	0	1/ Rs. 5,000		
28.	Punjab									
29.	Rajasthan	_	_							
30.	Sikkim	5	5	0	0	0	0	0		
31.	Tamil Nadu	1742	1783	607	107	308	23	202/ Rs.		
20								58,90,800		
32.	Telangana	014	014	17		E	0	Do 2.750		
33.	Tripura	814	814		EO/	5	0	Rs. 2,750		
34.	Uttar Pradesh	17726	14833	7189	506	4864	164	2370/ Rs. 11,51,20,480		
35.	Uttarakhand	1073	1073	183	10	95	0	Rs. 15,35,000		
36.	West Bengal	154	154	102	1	13	0	0		
	Total:	77,941	72,499	16,133	1,450	8529	540	3,669/ Rs.		
	ι σται.							21,65,98,989		

Source- States/UT

	Annexure-III									
	Annual Public Laboratory Testing Report for the year 2016-2017									
Sr. No	Name of the State/ U.T.	Total No. of	No. of Samples	No. of Samples	No. of C Launch	ases		victions/ Penalties		
		samples received	Analysed	found adulterated and Misbranded	Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees		
1.	A & N Islands*									
2.	Andhra Pradesh*									
3.	Arunachal Pradesh	302	302	10	1	8	0	12/Rs. 348400		
4.	Assam	536	526	67	3	23	0	2/Rs. 30000		
5.	Bihar	2507	2427	42	3	30	6	Rs. 73000		
6.	Chandigarh	251	251	19	2	14	1	Rs. 300000		
7.	Chhattisgarh	1693	1693	425						
8.	Dadra & N.H	44	44	3		3				
9.	Daman & Diu*			- U						
10.	Delhi	1155	1152	120	9	98	106	68/Rs. 3741500		
11.	Goa	920	874	111		5	1	1/ Rs. 20000		
12.	Gujarat	11364	11329	839	46	513	2	Rs. 16681000		
13.	Haryana	2041	2033	188	18	243	14	71/ Rs. 2982170		
14.	Himachal	351	2033	100	10	243	14	Rs. 195000		
	Pradesh	331	315	57		35	23	RS. 193000		
15.	Jammu & Kashmir*									
16.	Jharkhand*									
17.	Karnataka	2837	2837	341	26	112		112/ Rs. 2195900		
18.	Kerala	1899	1784	457	83	124	15	4/Rs. 375380		
19.	Lakshadweep*									
20.	Madhya Pradesh	5675	5461	609	60	483	26	252/ Rs. 7427700		
21.	Maharashtra*	10716	10030	2529	313	943	0	340/Rs 11080888		
22.	Manipur	207	207	30	0	30	0	5/ Rs. 520000		
23.	Meghalaya	47	43	3			-			
24.	Mizoram	26	20	2	0	0	0			
25.	Nagaland	285	285	42	0	0	0	0		
26.	Odisha	508	508	75	12	52	0	2/Rs. 20000		
27.	Puducherry	495	495	32	0	0	0	2, 113, 20000		
28.	i addenoity	4431		J_	J	144	3	Rs. 1410921		
	Punjab		4054	2240	56	2	0			
29.	Rajasthan	5801	4923	1276	193	169	0	65/ Rs. 115557		
30.	Sikkim*	4000	2000	070	0.4.4	/ 4 =	100	440 / D. 7000500		
31.	Tamil Nadu	4080	3022	970	244	617	109	442/ Rs. 7898500		
32.	Telangana	1480	1480	330	103	85	15	17/Rs.504000		
33.	Tripura	173	173	12	0	6	0			
34.	Uttar Pradesh	19755	13567	5663	375	510 1	1273	2906/Rs.101962350		
35.	Uttarakhand	749	676	119	3	199		19/ Rs. 1004000		
36.	West Bengal	195	190	48	11	1	5	Rs. 200000		
		80,463	70,701	16,659	11,901		1591	4318/		
	Total:			ort of the States*				Rs.15,90,86,266		

Source: States/UTs; Note: Annual Report of the States* are awaited.